

इंडियन एयर लाइन्स कारपोरेशन को लाभ

*267 श्री राम सहाय क्या परिवहन, विमान-चालन, नौवहन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि

(क) 1965-66 के अन्त में इंडियन एयर लाइन्स कारपोरेशन को कितना लाभ हुआ, और

(ख) गत वर्ष की अपेक्षा लाभ में कितनी वृद्धि हुई ?

†[PROFIT EARNED BY I A C

*267 SHRI RAM SAHAJ Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state

(a) the amount of profit earned by the Indian Airlines Corporation at the end of 1965-66, and

(b) the extent of increase in profit as compared to that of the previous year ?]

परिवहन, विमान-चालन, नौवहन और पर्यटन मंत्री (श्री एन० संजीव रेड्डी) (क) और (ख) आर० ए० सी० के 1965-66 के लेखे को अभी तक अन्तिम रूप नहीं दिया गया है। 1965-66 के पुनरीक्षित प्राक्कलन में प्रायशः लाभ 22.00 लाख रुपये जबकि 1964-65 में 131.02 लाख रुपये का लाभ हुआ।

†[THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N SANJIVA REDDY) (a) and (b) The accounts of I A C for the year 1965-66 have not yet been finalised. The profit anticipated in the Revised Estimates for 1965-66 was Rs 22.00 lakhs as compared to the profit of Rs 133.01 lakhs for the year 1964-65]

MERCHANT NAVY TRAINING ACADEMY AT GOA

*268 SHRI M P BHARGAVA Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state

(a) whether land acquisition proceedings for land in Goa for Merchant Navy Training Academy have by now been completed,

(b) whether plans for the building are ready, and

(c) by when the Academy is likely to start functioning ?

THE MINISTER OF TRANSPORT, AVIATION SHIPPING AND TOURISM (SHRI N SANJIVA REDDY) (a) No, Sir Land acquisition proceedings are still in progress

(b) No Sir

(c) In view of answer given to parts (a) and (b) of question no definite indication as to when the proposed Academy will start functioning can be given at this stage

SETTING UP OF DAIRY IN COLLABORATION WITH WEST GERMANY

*269 SHRI RAM SINGH Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state

(a) whether it is a fact that Government propose to set up in Bombay a dairy in collaboration with the West German Government,

(b) if so what would be the capacity of the dairy and

(c) what will be the composition of management personnel ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S D MISRA) (a) No

(b) and (c) Do not arise

SCHEME TO DE WATER IN WEST BENGAL

*370 SHRI CHITTA BASU
SHRI D L SEN GUPTA

Will the Minister of FOOD AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state

(a) whether the Government of India have so far received any scheme from the Government of West Bengal to de-water an area of about 50 square

miles at Arbelia in the Bashurhat sub-Division of 24 Parganas as a part of the country-wise grow more food drive, and

(b) if so, whether the Government have come to any decision in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA)

(a) No scheme for de-watering by pumping of 50 square miles at Arbelia in Bashurhat sub-Division has been sent to Government of India by the Government of West Bengal. However, information is available only in regard to Scaldahong Scheme which serves Arbelia area. The State Government sponsored a scheme in November 1963 for the drainage of Scaldahong Basin in the district of 24 Parganas at an estimated cost of Rs. 114.65 lakhs.

(b) The scheme has been approved in September, 1964 i.e. during the Third Plan under the flood control programme and is under execution.

EXPORT OF SUGAR

*271 SHRI U. S. DUGAL: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state

(a) whether Government have any proposal to export more sugar in 1966-67 as compared to the last year for earning foreign exchange,

(b) if so, whether Government have entered into agreements with any country for the exports of sugar, and

(c) if the answer to part (b) above be in the affirmative, the total amount of foreign exchange to be earned thereby ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b) Yes, Sir. The Indian Sugar Mills Association, Calcutta has been authorised to enter into contracts for ex-

port of 4.07 lakh tonnes of sugar during 1966 as under —

Country	Quantity (Lakh tonnes)
U.S.A.	0.60
U.K. and Canada	1.49
Malaysia	0.78
Other destinations	1.20
TOTAL	4.07

(c) Export to U.S.A. will be on the basis of the average of the Contract 7 Spot quotations of New York Coffee and Sugar Exchange Inc. during a specified period. Export of 0.25 lakh tonnes to U.K. will be at the negotiated price under the Commonwealth Sugar Agreement, which is £ 47.5 per long ton. Balance exports will be on price fixing basis linked to the average of London Daily Price during the specified periods. The shipment period is during January to September 1966. The foreign exchange earnings will depend on the level of international price of sugar during the pricing periods.

LOSS DUE TO AIR ACCIDENTS

*272 { SHRI MULKA GOVINDA
REDDY
SHRI JAGANNATH
PRASAD PAHADIA

Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state :

(a) the number of aircraft of the Air India and the IAC which were involved in accidents since 24th January, 1966, and

(b) the total loss in human lives and property due to these accidents ?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) One Air India aircraft and four Indian Airlines Corporation aircraft were involved in accidents since 24th January, 1966. In addition, one Dutch registered aircraft operated by the Indian Airlines Corporation on charter was also involved in an accident during this period.

(b) One hundred and fifty six persons lost their lives in these accidents. Three out